

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

TP No. 39-A/2016 (CA 136 of 2013) with TP 39-B/2016 (CA 170 of 2013) with TP 39-C/2016 CA 240 of 2013 with TP 39-D/2016 (CA 269 of 2013) with TP 39 of 2016 (CP 43 of 2013)

Coram: Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2020

Name of the Company:

Kirshna Gopal Mor & Ors.
V/s.
Siddharth Polytex Pvt. Ltd. & Ors.

Section:

Section 397-398 of the Companies Act, 1956.

ORDER

Learned PCS Mr. Dhiren Dave appeared for the Petitioner.

Learned Counsel Mr. S.K. Jain appeared for the Respondent nos. 1 to 4 & 11-12.

For want of time, the matter stands adjourned for hearing on 05.01.2021.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of November, 2020.